

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3652
ANSWERED ON:11.08.2015
Treatment Facilities for Drug Addicts
Marutharajaa Shri R.P.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is considering to provide treatment facilities for addicts in juvenile homes and prisons across the country;
- (b) if so, the details thereof, State-wise including Tamil Nadu; and
- (c) the details of funds sanctioned/ allocated/utilised for the said purpose, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) to (b) The draft Drug Demand Reduction Policy prepared by the Ministry envisages support for de-addiction centre in each district of the country or as per prevalence of addiction and the need therein and inter-alia, facilitating availability of treatment facilities in juvenile homes and prisons.

The Ministry of Social Justice & Empowerment implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" under which financial assistance is provided to eligible Non-Government Organizations (NGOs), Panchayati Raj Institution (PRI), Urban Local Bodies etc for running Integrated Rehabilitation Centres of Addicts (IRCAs) to provide composite/integrated services for the rehabilitation of addicts.

(c) The state-wise details of the fund sanctioned to the NGOs during last financial year (2014-15) is placed at Annexure-I.